

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.796/2013

Date of Decision :- 08.03.2017.

CORAM: HON'BLE DR. MRUTYUNJAY SARANGI, MEMBER (A)

Mr. Kunal Ashok Jogawade,
 Occup. Unemployed,
 S/o Late Shri A.B. Jogawade,
 Ex-Mate I/20, CPWD Colony,
 Mukundnagar, Pune 37. *Applicant*

(By Advocate Shri A.D. Joshi)

VERSUS

1. The Union of India,
 Through the Director General
 of Meteorology, Indian Meteorology
 Department, Mausam Bhavan,
 Lodi Road, New Delhi 110 003.
2. The Dy. Director General of
 Meteorology (Surface Instruments),
 Shivaji Nagar, Pune 411 005. *Respondents*

*(By Advocates Shri V.B. Joshi with
 Shri D.A. Dube)*

O R D E R (ORAL)

The Applicant had filed the present OA
 praying for compassionate appointment on the
 expiry of his father, Shri A.B. Jogawade, who was
 working as a Mate in the office of Deputy
 Director General of Meteorology (Surface
 Instruments) Pune. The Applicant had challenged
 the letter issued by the office of the Director
 General of Meteorology (Respondent No.1) dated

22.05.2013 informing him that his case for compassionate appointment had been considered in the meeting held on 17.08.2011 and compassionate appointment was granted to more deserving candidates. In the said letter he was also informed that his case has been closed and will not be considered again. The Applicant had prayed for quashing and setting aside this order and for issuing a direction to the respondents to consider his application dated 11.08.2010 for appointment on compassionate ground.

2. The pleadings were complete in this matter. However, today when the matter was taken up, learned counsel for the applicant produced a letter No.F.11014/RTI/190 dated 23.02.2017 by which the applicant was informed that as per the letter No.12012/2385 dated 16.12.2014, the office of the Deputy Director General of Meteorology (Surface Instruments), Pune had recommended nine cases for reconsideration to the office of the Director General, New Delhi for compassionate appointment. The name of the applicant's father Late Shri A.B. Jogawade is at Sr.No.4. This confirms the position taken by the Respondent No.2 in the additional affidavit-in-reply filed

under the signature of Shri R.R. Mali, Deputy Director General of Meteorology (Surface Instruments) (Respondent No.3) dated 28.07.2015 that the case of the applicant has been reopened for consideration in the department along with other such compassionate appointment cases.

3. Learned counsel for the respondents on a query by this Tribunal has confirmed that no meeting of the review committee for compassionate appointment has taken place after 2011 and applications are being collected from different field officers for holding the next meeting of the committee for compassionate appointment in which the case of the applicant will also be considered along with other similar cases.

4. In view of this, both the learned counsels have agreed that the interest of justice will be served, if the OA is disposed of with the direction to the Respondent No.1 to hold the review meeting as early as possible for considering all pending cases of compassionate appointment including the applicant in the OA within a particular time frame.

5. Accordingly, Respondent No.1 is directed to take necessary steps for holding the meeting

of the appropriate committee for compassionate appointment within a period of sixteen weeks from the date of receipt of a copy of this order.

6. The Original Application is disposed of with the above directions. Order No.E(2)109/Comp-App/2010-11 dated 22.05.2013 is set aside in view of the admission by the respondents that they are considering the case of the Applicant. No order as to costs.

(Dr.Mrutyunjay Sarangi)
Member (A)

dm.